

**Central Administrative Tribunal
Principal Bench, New Delhi**

CP No.208/2015 in
OA No.2343/2013

This the 15th day of October, 2015

**Hon'ble Shri Justice L.N. Mittal, Member (J)
Hon'ble Shri Shekhar Agarwal, Member (A)**

1. Smt. Anju Dullu Mattoo
Actress
Song & Drama Division
Ministry of Information & Broadcasting
9th Floor, Soochna Bhawsan
CGO Complex, Lodhi Road,
New Delhi-110003.
2. Smt. Upadhi Singh
Actress
Song & Drama Division
Ministry of Information & Broadcasting
9th Floor, Soochna Bhawsan
CGO Complex, Lodhi Road,
New Delhi-110003. Applicants

(By Advocate: Shri S.N. Kaul
Shri Raja Chatterjee and Ms. Runas Bhuyan)

Versus

1. Sh.Bimal Zulka
Secretary
Ministry of Information & Broadcasting
A-Wing, Shastri Bhawan
New Delhi-1.
2. Sh.Chetanya Prasad
Director
Song & Drama Division
Ministry of Information & Broadcasting
9th Floor, Soochna Bhawsan
CGO Complex, Lodhi Road,
New Delhi-110003. ... Respondents

(By Advocate:Shri Hilal Haider)

ORDER (ORAL)**By Justice L.N. Mittal, Member (J)**

Pursuant to order of the preceding date, respondent no.2 is present in person.

2. Order of the Tribunal has since been complied with. The respondents have passed necessary order dated 12.10.2015. Counsel for the applicants have stated that the applicants have got rather better and more favourable order from the respondents. However, nevertheless, counsel for the applicant no.2 stressed that the respondents had committed contempt of court by delaying passing of the order. Since the order has been complied with and the applicants have got better and more favourable order from the respondents, the instant CP is dismissed. Notices issued to respondents stand discharged.

**(Shekhar Agarwal
Member(A)**

**(Justice L.N. Mittal)
Member(J)**

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